

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1384
TO BE ANSWERED ON 24.11.2016

SOLAR PROJECTS

1384. SHRI PRATHAP SIMHA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the salient features of schemes/ programmes for development of solar parks, ultra mega solar power projects, Pilot-cum-Demonstration Projects for Development of Grid Connected Solar PV Power Plants on Canal Bank and Canal Tops and Solar Pumping;
- (b) the targets fixed and achieved under each of these schemes/programmes during the last three years and the current year, State-wise; and
- (c) the total budgetary allocation made for each of these schemes/programmes during the said period, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW AND RENEWABLE ENERGY & MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The salient features of schemes/ programmes for development of solar parks, ultra mega solar power projects, Pilot-cum-Demonstration Projects for Development of Grid Connected Solar PV Power Plants on Canal Bank and Canal Tops and Solar Pumping are given at Annexure-I

(b): State-wise targets are not fixed. However, year-wise targets for solar power are given below:-

Year	Solar Power (in MW)
2013-14	1,100
2014-15	1,100
2015-16	2,000
2016-17	10,500

State-wise targets for solar pumps are not fixed. State-wise solar power and solar pumps installed during each of the last three years and the current year are given at Annexure-II and Annexure-III respectively.

(c): State-wise budgetary allocation is not made under the schemes/programmes. However, details of amount released by Ministry of New and Renewable Energy (MNRE) for installation of solar energy projects during the last three years and the current year are given below:-

Year	Total funds released (Rs. in Crore)
2013-14	692.28
2014-15	1158.19
2015-16	3146.24
2016-17 (as on 31.10.2016)	1667.99

State-wise details of funds released for Solar Off grid applications including solar pumps for the last three years and current year are given at Annexure-IV.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
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SALIENT FEATURES OF SOLAR PROJECTS SCHEMES

(I) Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects.

The scheme for development of Solar Parks and Ultra Mega Solar Power Projects has been rolled out by Ministry of New & Renewable Energy (MNRE) on 12-12-2014. Government has proposed to set up at least 25 Solar Parks and Ultra Mega Solar Power Projects targeting over 20,000 MW of solar installed capacity within a span of 5 years starting from 2014-15. The capacity of the Solar Parks shall be 500 MW and above. However, smaller parks may be considered in Himalayan Region & other hilly States.

Under the scheme, the MNRE provides Central Financial Assistance (CFA) of Rs. 25 lakh per solar park for preparation of Detailed Project Report (DPR), conducting surveys, etc. Beside this, CFA of up to Rs. 20.00 lakh per MW or 30% of the project cost, including Grid-connectivity cost, whichever is lower, is also provided on achieving the milestones prescribed in the scheme.

(II) Scheme for Development of Solar PV Power Plants on Canal Banks/ Canal Tops.

The Government has approved the implementation of "Pilot-cum-Demonstration Project for Development of Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops" on 5th December, 2014. A target of 100 MW Grid Connected Solar PV Power Plants on Canal Banks and Canal Tops (50 MW on Canal Tops and 50 MW on Canal Banks) has been set.

Implementation Arrangements

1. Eligibility: State Power Generation Companies/ State Government Utilities/ any other State Government Organization/ PSUs/ GoI PSUs or GoI organisations. Proposals from States in Project mode will also be acceptable on completion during 2014-15 or later.

2. Scheme Manager: The Scheme manager on behalf of MNRE would be Solar Energy Corporation of India (SECI) under the MNRE. SECI will handle funds to be made available under the scheme on behalf of GOI, for which they will be provided service charge of 1% of the funds handled/ routed through them.

3. Mode of Operation of Scheme: The Implementing Agency will submit the application / proposal for setting up Grid-connected Solar PV Power Plants on Canal Banks/ Canal Tops to MNRE. MNRE/SECI will analyze/ scrutinize the application/ proposal and if found appropriate, MNRE will sanction the project. Thereafter, SECI shall release the capital subsidy of upto Rs. 3cr./MW for Canal Top SPV projects and Rs. 1.5cr/MW for Canal Bank SPV Projects.

Central Financial Assistance

- Rs.3 crore/MW or 30% of the project cost, whichever is lower, for Canal Top SPV projects and Rs. 1.5 crore/MW or 30% of the project cost, whichever is lower, for Canal Bank SPV projects.
- CFA of upto Rs.225 crore for 100 MW (50 MW on Canal Tops and 50 MW on Canal Banks) to be disbursed over a period of maximum 2 years post sanctioning of the plants as under:
 - upto 40% on sanctioning of the projects.
 - 60% on successful commissioning of the projects.
- Service charge to SECI @ 1%: Rs.2.25 crore.

(II) Scheme for Solar Pumping:

1. Development of models that will foster solar power deployment for pumping in rural areas in a scalable manner.
2. Exploring prospects of Solar Pumps programs to address and support rural development related aspects, over and above the basic service of water.
3. Improvement in energy access by providing solar pumps for irrigation and drinking water.
4. Implemented through State organization and NABARD for the entire country.
5. CFA of up to 40% for installation of solar pumps.

**ANNEXURE-II REFERRED TO IN REPLY TO PARTs (b) OF LOK SABHA
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**State/UT-wise details of solar energy generation capacity installed
(as on 31.10.2016)**

Sr. No.	State/UT	Installed Capacity during 2013-14 (in MW)	Installed Capacity during 2014-15 (in MW)	Installed Capacity during 2015-16 (in MW)	Installed Capacity during 2016-17 (in MW)
1	Andhra Pradesh	108.69	126.77	435.11	395.08
2	Arunachal Pradesh	0.00	0.00	0.24	0.00
3	Bihar	0.00	0.00	5.10	90.00
4	Chhattisgarh	3.10	0.50	85.98	34.98
5	Gujarat	58.50	83.65	119.12	19.01
6	Haryana	2.50	2.50	2.59	2.00
7	Jharkhand	0.00	0.00	0.19	0.65
8	Karnataka	17.00	46.22	68.24	194.62
9	Kerala	0.00	0.00	13.02	0.00
10	Madhya Pradesh	309.85	205.00	217.79	35.01
11	Maharashtra	149.25	82.23	25.01	0.30
12	Odisha	17.50	2.26	35.16	0.00
13	Punjab	7.52	168.75	219.79	166.14
14	Rajasthan	178.95	228.85	327.83	31.23
15	Tamil Nadu	81.76	54.12	919.24	493.59
16	Telangana	0.00	61.25	360.80	435.95
17	Tripura	0.00	5.00	0.00	0.00
18	Uttar Pradesh	3.70	42.16	72.24	0.00
19	Uttarakhand	0.00	0.00	36.15	0.00
20	West Bengal	5.00	0.00	0.56	4.00
21	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00
22	Delhi	2.14	0.32	8.82	9.59
23	Lakshadweep	0.00	0.00	0.00	0.00
24	Puducherry	0.00	0.00	0.00	0.00
25	Chandigarh	2.00	2.50	2.31	0.00
26	Daman & Diu	0.00	0.00	4.00	0.00
27	J&K	0.00	0.00	1.00	0.00
28	Himachal Pradesh	0.00	0.00	0.20	0.00
29	Mizoram	0.00	0.00	0.10	0.00
30	Assam	0.00	0.00	0.00	10.00
31	Others data from rooftop division cumulative	0.00	0.00	58.31	42.61
TOTAL		947.46	1112.07	3018.88	1964.76

**ANNEXURE-III REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
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State/UT-wise Status of Solar Pumps Distributed for Irrigation and Drinking water during each of the last three years and the current year					
Sno.	State/UT	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	219	7725	10000	1415
2	Gujarat	0	3000	3700	4000
3	Madhya Pradesh	1403	3750	0	0
4	Odisha	3696	4560	0	2000
5	Tamil Nadu	0	5650	0	0
6	Chhattisgarh	2014	4740	0	13000
7	Uttar Pradesh	201	8600	6000	0
8	Karnataka	0	5725	0	3000
9	Rajasthan	0	11902	7500	0
10	Maharashtra	80	7540	2460	0
11	Bihar	281	5016	0	0
12	Jharkhand	2249	3400	0	0
13	Telangana	101	5094	0	0
14	Kerala	0	1380	0	0
15	Haryana	0	0	3050	0
16	Meghalaya	0	100	0	0
17	Arunachal Pradesh	0	100	0	0
18	Mizoram	0	11	0	0
19	Nagaland	0	0	25	0
20	Punjab	0	1600	0	0
29	West Bengal	824	0	0	0
	TOTAL	11068	79893	32735	23415

**ANNEXURE-IV REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
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**State-wise details of funds released for Solar Off grid applications x including
solar pumps for the last three years and current year**

(Rs. in Lacs)

1	States/UTs	2013-14	2014-15	2015-16	2016-17(As on 31.10.2016)
2	Andhra Pradesh	29	3205	10368	3953
3	Arunachal Pradesh	428	261	57	0
4	Assam	304	57	439	919
5	Bihar	350	648	1541	0
6	Chhattisgarh	1115	3014	3327	6205
7	Delhi	0	102	124	
8	Gujarat	7	1689	1797	26
9	Haryana	0	624	1922	0
10	Himachal Pradesh	2098	1628	4100	3530
11	Jammu & Kashmir	3697	1915	4395	2303
12	Jharkhand	0	651	1551	0
13	Karnataka	840	834	66	1458
14	Kerala	0	2370	965	1376
15	Lakshadweep	645	0	375	0
16	Madhya Pradesh	0	1570	41	0
17	Maharashtra	0	3431	2442	264
18	Manipur	369	147	1160	0
19	Meghalaya	502	573	312	520
20	Mizoram	394	702	753	831
21	Nagaland	425	350	555	1708
22	Odisha	0	1294	195	0
23	Puducherry	0	26	0	0
24	Punjab	203	1024	824	0
25	Rajasthan	1248	11489	20063	6791
26	Sikkim	820	141	28	146
27	Tamil Nadu	2029	2939	8262	0
28	Telangana	0	2232	1502	0
29	Tripura	0	113	347	0
30	Uttarakhand	4057	115	2510	372
31	Uttar Pradesh	17	4481	3851	257
32	West Bengal	0	167	34	0
33	Chandigarh	0	276	0	0
	Total	19577	48068	73906	30659